

the State Government and, if despite such caution, the State Government's account is overdrawn for more than 7 working days, the Reserve Bank will automatically suspend payments of the State Government which will not be resumed until after the Overdraft has been cleared.

Purchasing Power of Rupee

327. SHRI VIJAY KUMAR YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the purchasing power of rupee has dipped during the current year; and

(b) if so, the details?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHRERJEE): (a) and (b). The movement in purchasing power of rupee measured as a reciprocal of the All-India Consumer Price Index for Industrial Workers (Base: 1960=100) in the current calendar year may be seen from the following data:

1982	Purchasing power of the rupee in paise (1960=100)
January	21.79 paise
February	21.83 paise
March	21.88 paise
April	21.79 paise
May	21.65 paise

Reconstitution of Boards of Directors of Nationalised Banks

328. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to state:

whether it is a fact that the Boards of Directors of all nationalised banks have been reconstituted recently and if so, the

qualification and age of each non-official Director of the Board of Directors of each nationalised bank?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): Yes, Sir. New Boards of Directors have been constituted in 20 nationalised banks. These appointments were made by Government in consultation with the Reserve Bank of India in accordance with the criteria for selection laid down in clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970 and 1980. The information to the extent available regarding qualifications and age of non-official Directors on the Boards of these banks is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-4170/82.]

Demands of Staff of Regional Rural Banks

329. SHRI AMAR ROYPRADHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the staff of the regional rural banks has demanded the same facilities which have been provided to the employees of commercial banks; and

(b) if so, the details thereof and steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). Representations have been received from Unions/Associations of the employees of the Regional Rural Banks at various levels demanding emoluments and other facilities as are admissible to the employees of commercial banks.

Section 17 of the Regional Rural Banks Act, 1976 provides that the remuneration of the officers and other employees of such banks would be determined by the Central Government having due regard to the salary structure of the employees of the State Government (or of a local authority of comparable level and status.

The emoluments and other facilities for the employees of the Regional Rural Banks have therefore been determined accordingly.

Boosting of export of jute good

330. SHRI AMAR ROYPRADHAN: Will the Minister of COMMERCE be pleased to state:

(a) the special steps Government have taken to boost the export of jute manufactured goods during Sixth Five Year Plan; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). Government have taken various measures to boost exports of jute goods which include grant of cash compensatory support on export of jute goods from September, 1981, promotion of research work for development of new products etc. Efforts are also being made for capturing new markets for traditional and non-traditional items through greater involvement of State Trading Corporation. A number of applications for setting up of 100 per cent export oriented units have been cleared by Government. India is also participating in the regional and international level consultations among jute producing and consuming countries under the auspices of UNCTAD ESCAP, FAO etc. aimed at formulating joint action programme to stabilise prices of jute goods. Necessary action to implement recommendations of the Task Force on jute goods in regard to demand and supply factors, long term problems of technological improvements, market promotion and export strategy has already been initiated.

Recovery of Agricultural Loans

331. SHRI R. P. DAS: Will the Minister of FINANCE be pleased to state:

(a) what is the recovery percentage of agricultural loans, both short and medium term, State-wise details with all India average of the recovery;

(b) category of the beneficiaries i.e. (1) less than 5 acres of wet land, 5—10 acres of wet land, 10—15 acres of wet land, 15—20 acres of wet land, 20—25 acres of wet land, 25—30 acres of wet land and above 30 acres of wet land; (2) less than 10 acres of dry land, 10—15 acres of dry land, 15—20 acres of dry land, 20—25 acres of dry land, 25—30 acres of dry land, 30—35 acres of dry land and above 35 acres of dry land;

(c) whether Government propose to make any policy change in this respect; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The State-wise recovery performance of public sector banks as on the last Friday of June 1980 (latest available) in respect of both short term loans and term loans is given in the annexure.

(b) The existing reporting system does not yield data relating to recovery position under the mentioned categories of beneficiaries.

(c) and (d). Public Sector banks in cooperation with the concerned State level agencies are making necessary efforts to improve the position relating to recovery of such dues.

Statement

State-wise recovery position of Agricultural Advances as at the end of June, 1982

Sr. No.	State/Union Territory	% of recovery to demand	
		Short term loans	Term Loans
1	2	3	4
1.	Andaman & Nicobar Islands	74.5	22.7
2.	Andhra Pradesh	56.3	42.6